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ITEM NO.84

REGISTRAR COURT.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).22854/2010

CANTONMENT BOARD, AGRA TR.CHIEF EXC.OFFR

Petitioner(s)

VERSUS

ANIL JAIN & ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and
prayer for interim relief and office report))

Date: 03/12/2010 This Petition was called on for hearing today.

For Petitioner(s)

Ms. N. Shoba, Adv.

For Respondent(s)

Mr. D.K. Singh, Adv.
Mr. Pradeep Shukla, Adv.
Mr. Abhijit Sengupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No. 1 granted four weeks time as a last
chance for filing counter affidavit. Await return of
notice of respondent No. 2 and 3.
List the matter on 18.1.2011.

(SUNIL THOMAS)
Registrar

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